### GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA UNSTARRED QUESTION NO. 5724 TO BE ANSWERED ON 04<sup>th</sup> April, 2025

#### **EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME**

#### 5724. SHRI GURJEET SINGH AUJLA:

Will the Minister of DEFENCE be pleased to state:

(a) the details of fund spent by the Government under Ex-servicemen Contributory Health Scheme during the last ten years, State-wise;

(b) the detailed breakdown for each empanelled hospital specifying funds allocated, diseases treated and number of patients benefited;

(c) the number of hospitals found guilty of misusing the said scheme along with the specific actions taken by the Government against these hospitals;

(d) the number of hospitals de-empanelled or had their ECHS approval cancelled due to this misuse; and

(e) the number of hospitals which have been re-empanelled along with the criteria to grant them permission to operate under ECHS again despite their past misuse?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): Details of funds spent by the Government under Ex-Servicemen Contributory Health Scheme (ECHS) are not maintained State-wise. However, the expenditure made by the ECHS Regional Centres covering various States during the last ten years is at Annexure-I.

(b): There are a total of 2697 Healthcare Organisations (Hospitals, Eye Care Centres, Dental Clinics, Laboratories etc.) which are empanelled under ECHS. Health Care Organizations are empanelled to treat various types of diseases. This information is in the public domain and can be accessed from the website www.echs.gov.in The hospitals are not allocated funds under the ECHS. Payments are made to the hospitals through the Regional Centres against the claims raised by them. The details of claims raised and the amount disbursed during the last 4 years are at Annexure-II.

(c): The details of hospitals found guilty of misusing the ECHS and the actions taken by the Government against the hospitals during the last two years (2023 and 2024) is at Annexure-III.

(d): Five hospitals have been dis-empanelled or had their ECHS approval cancelled due to this misuse during the last two years (2023 and 2024).

(e): One hospital has been re-empanelled under ECHS again despite its past misuse due to the criteria of change of ownership during the last two years (2023 and 2024).

## ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 5724 TO BE ANSWERED ON 04.04.2025 REGARDING "EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME".

Details of the expenditure made by the ECHS Regional Centres under Medical Treatment Related Expenditure (MTRE) covering various States during the last ten years

(Amt in Crore)

S1.	Regional	States Covered	2015-	2016-	2017-	2018-	2019-	2020-	2021-	2022-	2023-	2024-
No.	Centre ECHS		16	17	18	19	20	21	22	23	24	25
1.	Visakhapatnam	Andhra Pradesh	3.8	8.7	13.4	13.5	26.3	17.6	19.1	33.5	41.4	44.1
2.	Guwahati	North Eastern States	2.4	6.2	10.4	7.5	11.8	9.5	10.2	15	20	30.8
3.	Patna	Bihar	5.4	12.5	18.9	18.9	35.1	30.1	33.6	59.3	99.6	114.8
4.	Chandimandir	Chandigarh	205.1	276.7	384.8	244.4	489.6	393.2	396.5	586.5	823.8	955.9
5.	Delhi	Delhi NCR	215.3	289.9	332.9	246.1	434.6	600.2	560.8	842.7	1198.8	1159.1
6.	Delhi 2	Delhi NCR	164.4	199.6	238.9	159	258.3	244.2	216.7	462.4	597.4	840.9
7.	Ahmedabad	Gujarat ; Rajasthan	7.3	20.8	35.5	28	59.8	47.2	60.6	71.2	110.9	119
8.	Ambala	Haryana	35.9	50.6	126.2	86.2	195.9	236	249.3	295.4	448.5	533.3
9.	Hisar	Haryana ; Rajasthan	25.9	34.9	82.9	97.7	123.3	166.9	311.4	347.5	614.3	644.2
10.	Yol	Himachal Pradesh	0	0	0	0	0	0	4.9	47.4	81.8	95.5
11.	Jammu	Jammu & Kashmir ; Ladakh	20.9	43.5	107.4	83.9	121.1	94.5	100.1	112.4	170.4	151
12.	Ranchi	Jharkhand	4.9	8.3	21.3	13.3	39.4	30.2	17.8	19.8	27.9	30.2
13.	Bangalore	Karnataka	19.7	46.7	58.4	35.9	103.8	87.1	116.5	154.5	180.1	163.1
14.	Kochi	Kerala	81	93.1	106.4	103.8	168.9	210.2	178.4	149.7	314.9	300.8
15.	Trivandrum	Kerala	81.7	91.1	102.4	66.9	152.1	105.5	139.7	187	278.1	296.7
16.	Jabalpur	Madhya Pradesh	4.9	9.7	24.5	20.1	50.4	29.6	45.9	53.2	90.8	75.6
17.	Mumbai	Maharashtra	1.4	5.1	7.9	8.4	27.3	20.7	23.4	32.4	60.1	70.4
18.	Nagpur	Maharashtra	2.9	5.7	6.4	4	10.8	10.1	15.7	19.9	31.4	46.4
19.	Pune	Maharashtra	29.2	39.4	71.6	40.5	101.7	85.7	126.3	135.7	198.6	256.4
20.	Bhubaneswar	Odisha	0	0	0	0	0	0	15.7	25.1	41.8	38.2
21.	Jalandhar	Punjab	266.9	328.8	442.8	304.4	621.6	541.8	307.5	720.1	966.3	1053.8
22.	Jaipur	Rajasthan	77.9	60.4	148.1	117.8	218.4	182.2	216	324.9	621.9	864.7
23.	Secunderabad	Telangana	55.9	66.9	74.4	45.8	105.2	72	67.5	86	173	159.6
24.	Coimbatore	Tamilnadu	7.9	22.3	26.9	19.9	48.8	36.8	49.9	53.9	74.6	79.7
25.	Chennai	Tamilnadu	18.4	32.1	53.4	51.2	60.9	24.6	33.7	63.9	66.3	88.2
26.	Allahabad	Uttar Pradesh	5.4	23.4	31.5	22.2	52.4	33.4	42.1	78.9	141.5	155
27.	Bareilly	Uttar Pradesh	20	43	91.9	177.5	198.8	149.7	143.3	202.2	286.9	332
28.	Lucknow	Uttar Pradesh	22.4	30.4	42.9	36.6	34.4	89.8	60.8	82.1	162.8	172.9
29.	Dehradun	Uttarakhand	29.4	40.4	60.9	58.2	70.7	52.1	62.5	94.9	152.4	175.1
30.	Kolkata	West Bengal	27.9	28.7	51.9	41.1	94	35	34.5	67.8	139	152.8
		Total	1444.2	1918.9	2774.9	2152.8	3915.4	3635.9	3660.4	5425.3	8215.3	9200.2

# ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 5724 TO BE ANSWERED ON 04.04.2025 REGARDING "EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME".

	In	door Patients (l	P)	Outdoor Patients (OPD)			
Financial	Total	Indoor	Approved	Total	Outdoor	Approved	
Year	number of	Patients (IP)	amount	number of	Patients	amount	
	Indoor	Hospital	(Rs. Crore)	Outdoor	(OP)	(Rs. Crore)	
	Patients	claim		Patients	Hospital		
	(IP) Claims	amount		(OP)	claim		
	settled in a	(Rs. Crore)		Claims	amount		
	FY			settled in	(Rs. Crore)		
				FY			
2021-2022	5,74,770	3663.73	3208.86	18,53,229	500.07	480.86	
2022-2023	7,79,310	5369.76	4842.08	27,23,115	669.44	639.79	
2023-2024	10,70,102	8037.68	7303.43	42,60,600	1052.89	999.37	
2024-2025	9,95,808	9289.31	8302.37	42,73,954	1058.05	1002.83	

The details of claims raised and the amount disbursed during the last 4 years

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# ANNEXURE-III REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 5724 TO BE ANSWERED ON 04.04.2025 REGARDING "EX-SERVICEMEN CONTRIBUTORY HEALTH SCHEME".

Details of hospitals found guilty of misusing the ECHS and the actions taken by the Government against the hospitals during last two years (2023 & 2024).

Sl.	Details	No of Cases
No.		
1.	Number of Hospitals found guilty	33
2.	Stop Referral invoked	29
3.	Recoveries	10
4.	Partial/Complete Forfeiture of Performance Bank Guarantee (PBG)	18

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